

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3121
TO BE ANSWERED ON 05th DECEMBER, 2016

REVOKING OF MFN STATUS TO PAKISTAN

3121. SHRI JOSE K. MANI:
SHRI RAJENDRA AGRAWAL:
SHRI B. VINOD KUMAR:
SHRI MUTHAMSETTI SRINIVASA RAO(AVANTHI):

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any proposal to revoke the Most Favoured Nation (MFN) status to Pakistan;
- (b) if so, the details thereof and the reasons therefor along with its impact on India's position in multilateral trade fora;
- (c) whether Pakistan has never reciprocated by granting India MFN status; and
- (d) if so, whether India is considering to take this issue to the dispute settlement body of the world trade organisation and if so, the details thereof ?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) and (d): No such decisions have been taken, so far.
- (b): Does not arise, in view of the reply to (a) above.
- (c): Pakistan is yet to transition fully to Most Favoured Nation (MFN) status for India.
